

5-3-99

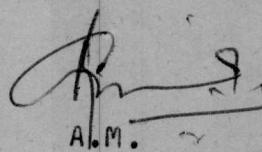
D.A. 980/93

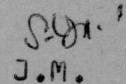
Hon'ble Mr. S.L.Jain, J.M.  
Hon'ble Mr. G.Ramakrishnan, A.M.

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None present for the parties. Adjourned.

List this case for orders on 21-4-99.

  
A.M.

  
J.M.

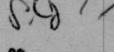
satya/

D.A. 980/93.

21.4.99

Hon'ble Mr. S. Dayal, A.M.  
Hon'ble Mr. S.L. Jain, J.M.

None for the ~~ex~~ applicant. Kumari Sadhna Srivastava for the respondents. In this case when the case was taken up on 9.12.98 a telegram was received from one Sri Y.S. Agarwala Advocate for the applicant informing that the applicant had expired and substitution application was being filed. No substitution application has been filed so far. The case therefore abates.

  
J.M.

  
A.M.